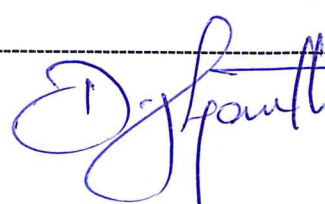


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.


PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 174/16	TP 71/17	For furnishing name of IRP	433	Anil Kumar Jayaram Vs Quadra Software Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	K. Dykhantha Kumar 9341223937	Respondent.	

Counsel for petitioner is present. PCS for respondent is present. Counsel for petitioner requested time to suggest the name of IRP.

List it on 01.11.2017.


MEMBER (J)